तरह बर्ताव किया जाता था। भरती किये गये ग्रन्य स्थानीय कर्मचारियों को, विदेश-स्थित सभी मिशनों के लिये भारत सरकार की ग्राम नीति के ग्रनुसार, जाति भेद के बिना, स्थानीय दरों पर वेतन दिया जाता है।

Indo-Pakistan Agreement on Moveable Evacuee Property

vill the Minister of Rehabilitation be pleased to state:

- (a) whether Pakistan is implementing the conclusions reached in November, 1955 regarding the working of the Indo-Pakistan Agreement of June 1950 on moveable evacuee property in the form of consolidated implementation instructions; and
- (b) if so, the number of decisions implemented?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) and (o). The decisions cover a wide range of items. Buried treasure operations are proceeding satisfactorily. The decisions relating to other items had to be implemented in accordance with an agreed phased programme. Pakistan adhered to this programme only partially. The matter was, therefore, discussed at the meeting of the Implementation Committee of Moveable Property Agreement held at Karachi in July, 1956 and as a result revised target dates have been fixed.

मेन

१०७२. श्री बाल्मीकी : क्या पुनर्बास मंत्री यह बताने की कृपा करेंगे कि :

- (क) १९४३-४४, १९४४-४४ ग्रीर १९४४-४६ में कमशः कितने कितने येव भारत ग्राये; श्रीर
 - (स) वे कहां-कहां वसाये गये हैं?

पुनवांस उपमंत्री (भी जिं कृ भोंसले): (क) उन मेवों के जो १६५३-४४, १६५४-५५ और १६५५-५६ में भारत वापिस माये कोई म्रांकड़े नहीं रखे गये ।

(ख) जो मेव १८ जुलाई, १९४८ से पहिले भारत में वापिस श्राये उन्हें ही बसावट की सुविधायें प्राप्त थीं। जो बाद में श्राये उन्हें नहीं इसलिये उनके बसावट का प्रक्न नहीं उठता।

Bhakra Dam

1073. Shri D. C. Sharma: Will the Minister of Irrigation and Power be pleased to state:

- (a) the estimated life of Bhakra Dam; and
 - (b) how it is calculated?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) About 600 years.

(b) This estimate is based on the assessment of silting possibilities of the Bhakra Dam Reservoir. On the assumption that the present inflow of detritus continues, the total loss of live storage capacity of the Bhakra Reservoir on account of silting will occur in a period of 600 years.

Work-Charged Staff of C.P.W.D.

x075. Shri Nambiar: Will the Minister of Works, Housing and Supply be pleased to state:

- (a) whether it is a fact that the workcharged staff of the C.P.W.D. are sent outstation from their head-quarters on duty for Government work; and
- (b) if so, the Travelling and Daily Allowances admissible to them on such occasions?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar): (a) Yes, Sir.

(b) On such occasions, they were being given one single fare of the lowest class and no daily allowance was admissible. Government have recently issued orders for the payment of T. A. and D. A. to specified categories of work-charged staff who are transferred or are required to travel in public interest, on the same basis as other Central Government servants, subject to certain conditions.

Work-Charged Staff of C.P.W.D.

1076. Shri Nambiar : Will the Minister of Works, Housing and Supply be pleased to state:

- (a) whether it is a fact that the work-charged staff of the C.P.W.D. are transferred in the interest of public service;
- (b) if so, the Travelling Allowance admissible to them on such occasion;
- (c) whether there is any joining time given to them; and
 - (d) if not, the reason therefor?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar): (a) Yes, Sir.